BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 209/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

Name of the Company:

Mansarovar Agro Sacks Pvt Ltd

V/s.

B P Food Products Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Y. SURYANARAYANA

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PC2

Califor

<u>ORDER</u>

Learned Advocate Mr. Y Suryanarayana with Learned PCS Mr. Lokesh Agarwal present for Operational Creditor/Petitioner. None present for Respondent.

None appeared for Respondent.

Objections not filed.

As a last chance for objections of Respondent, if any and for hearing before admission.

List the matter on 21.02.2018.

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MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 5th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL